

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3670

ANSWERED ON:01.12.2010

REVIEW OF THE FUNCTIONING OF SSA

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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to conduct a fresh review of the functioning of Sarva Shiksha Abhiyan (SSA) in the country;
- (b) if so, the details thereof;
- (c) whether several irregularities were observed during the earlier review and the Comptroller and Auditor General (CAG) has also made adverse observations regarding the programme;
- (d) if so, the details thereof; and
- (e) the steps taken/proposed to be taken to remove the deficiencies and revamp the programme?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a) & (b) There is a regular and ongoing review and monitoring system for Sarva Shiksha Abhiyan (SSA), which includes

- (i) independent bi-annual review missions on programme progress,
- (ii) field level monitoring through reputed institutes of social sciences and university departments of education,
- (iii) submission of periodic progress reports by States,
- (iv) periodic review meetings with States,
- (v) statutory annual financial audit, and
- (vi) concurrent financial reviews by a professional body of auditors.

(c) & (d) The Performance Audit Report on SSA for the period 2001-2002 to 2004-05, submitted by the Comptroller and Auditor General of India in August, 2006, indicates that an amount of Rs. 53 crores can be classified as expenditure, not covered under the SSA guidelines.

(e) Government of India has directed the States/UTs to recoup the inadmissible expenditure to the State SSA programmes. The States/UTs have also been strictly instructed to avoid recurrence of such instances in future.